

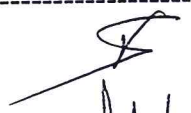
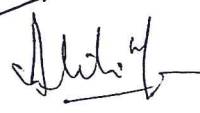
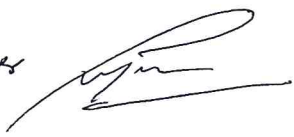
**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**.APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/172/2016**  
**NAME OF THE PETITIONER(S) : PADIPPURAKADU VEERAN KUTTY +1**  
**NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	VINCENT SUBRAMANIAM	for R <sub>1</sub> - R <sub>2</sub>	
2.	Ambili Menon	for R <sub>3</sub>	
3.	Priyadarshini N for T.K. Bhaskar	Counsel for Petitioners	

**ORDER**

Counsel for petitioner present. Counsel for R1 & R2 and counsel for R3 are present. Counsel for petitioner stated that she received information from the clients that there is a chance of settling the issue between the parties. Counsel for R1 & R2 and counsel for R3 stated that there is no such information or proposal from the petitioner's side. Counsel for petitioner is directed to make a proposal and furnish the same to the other side within a week. Counsel for respondents are directed to seek instructions from their clients in this regard and make their submissions on the next date of hearing. Put up on 26.10.2017 at 10.30 A.M.

-Sq-  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**